

सुरक्षा के लिए, इसलिए मंत्री जी ठीक से बतावें ।

अध्यक्ष महोदय : अब वह हमें तो नहीं बतलाते । आप पार्टी में उनसे झलाहिदा पूछ लें ।

Shri Tyagi : Are not the Chinese helping Pakistan in constructing a road which would connect Haji Pir bulge with China, so that they can easily bring their armoured vehicles to our front? If it is a fact, will the Government assure this House that they are taking immediate defensive action in this regard?

Shri Swaran Singh : Sir, I am unable to say if any road is being constructed between....

Shri Sham Lal Saraf : The two cannot meet.

Shri Tyagi : I was saying about the road connecting Chinese territory to the Haji Pir bulge on the other side where Pakistan is having heavy defence installations. Are not the Chinese helping them to build this road so that they can bring their vehicles to the front?

Shri Swaran Singh : Chinese vehicles, if they want to bring, can be brought into Pakistan territory and from there they can go to any part of Pakistan-occupied Kashmir. On this road between Haji Pir and Chinese territory, I am afraid I am unable to throw any further light.

Rev. Michael Scott

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1695. Shri Hem Barua:

Shri Yashpal Singh :

Shri S. M. Banerjee :

Shri Kishen Pattinayak :

Will the Minister of External Affairs be pleased to state :

(a) whether in relation to what he said in the House about the steps to be taken against the Rev. Michael Scott, member of the Nagaland Peace Mission immediately after the second round of talks between the Prime Minister and the Naga underground leaders at Delhi are over, any

steps have been or proposed to be taken against the gentleman concerned; and

(b) if so, the nature of the action taken or proposed to be taken?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh) : (a) and (b) The Government of India have asked Rev. Scott to leave India and he has already left the country.

Shri Hem Barua : Now that the main villain of the Nagaland drama is off the stage, may I know if the Government are aware of the fact that the Baptist Church in Nagaland has constituted another peace body—we call it 'Peace Mission'—if so, in that connection, if Government are in a position to tell us that: (a) religious institutions like the Baptist Church must not dabble in political matters, for that complicates political issues, and; (b) whether Government are prepared to tell us that there is no necessity for a second peace body for our experience about the peace body in Nagaland is that peace bodies create 'dispeace' and at the same time the underground Naga leaders are having their discussions with the Prime Minister?

Shri Dinesh Singh : We have seen reports to that effect, that Church leaders have nominated some more people to the Peace Mission. We have not received any communication.

Shri Hem Barua : You have received. The communication from the Baptist Mission has reached the office of the Foreign Minister on 12th May and it is there.

Mr. Speaker : Order, order, answers should be heard.

Shri Dinesh Singh : I am afraid the hon. Member move more information. But I checked it up even this morning. We have not received any proposal so far from the Church leaders. We shall bear in mind the suggestions made by the hon. Member when we receive the proposals.

Shri Hem Barua : Now that Shri Chaliha, a member of the now defunct Nagaland Peace Mission, has issued a

statement saying that it is the armed wing of the so-called Nagaland Federal Government who are responsible for the sabotages committed in Assam and that the civil wing of the so-called Nagaland Federal Government was persuaded by Shri Chaliha to issue a statement condemning these acts of sabotage in Assam, may I know, in that context, whether Government are going to have a second round or a third round or a further round of talks with these Naga underground leaders since they are people who cannot deliver the goods, people who do not have any authority on the armed wing who are creating all this havoc? It is for the Prime Minister to say.

The Prime Minister and Minister of Atomic Energy (Shrimati Indra Gandhi): Sir, I think we should not precipitate the breaking of these talks. But, however, nothing has yet been decided about the third round.

Shri Hem Barua: Sir, my question was specific. Shri Chaliha, a member of the now defunct Nagaland Peace Mission, has said openly that it is the armed wing of the Nagaland hostiles who are responsible for committing these acts of sabotage and, at the same time, the civil wing of the Nagaland underground leaders have condemned these acts of sabotage. That shows the Naga civil wing does not have any hold on the armed wing. Therefore, what is the purpose in having any discussion with these people who cannot deliver the goods? (*Interruption*).

Shrimati Renu Chakravarty: He is repeating the same question.

Mr. Speaker: That answer has come. The Government does not propose to precipitate breaking off these talks. Shri Yashpal Singh.

Shri Hem Barua: Because I thought the answer to my question had not come.

Mr. Speaker: He should resume his seat now.

Shri Hem Barua: Why should not I repeat the same question?

Mr. Speaker: Order, order.

Shri Hem Barua: I will do it. Nobody can stop me. (*Interruptions*).

Mr. Speaker: Order, order.

श्री यशपाल सिंह : सरकार ने यह नहीं बतलाया कि पादरी स्काट के हाथों से जो देश की डिस्सर्विस हुई है और नागालैंड में जो उन की गढ़ाराना हकतें हैं उस के मुतालिक सरकार ने उन्हें क्या पनिशमेंट दी है ? यह तो कोई बात नहीं हुई कि वह अपना काम करके चले गये, जो उन के हाथों डिस्सर्विस हुई है उस के लिए उन्हें क्या सजा दी गई है ?

श्री विनेश सिंह : सजा देने का कोई सवाल इस में नहीं उठता । उन्होंने कुछ बातें की जो कि उन के लिए करना मुनासिब नहीं था खास कर जिस जगह पर वे थे वहां उन को नही करना चाहिए था इसलिये हम ने उन से कहा कि पीस मिशन में वह कोई और फायदे-मंद काम नहीं कर सकते हैं लिहाजा बेहतर है कि वह चले जाय और वे चले गये यहां से ।

Shri S. M. Banerjee: Rev. Michael Scott, has left the country—well and good—but I would like to know whether he is still in correspondence or in league with some of those Naga hostiles who were responsible for creating this trouble.

Mr. Speaker: Order, order. Proceedings cannot be followed. There is so much of noise.

Shri S. M. Banerjee: I would like to know whether, after leaving India, Rev. Michael Scott has left some of his followers or his political progeny, if I may say so, in Nagaland to create more trouble and if so, the steps taken by the Government to break this chain.

Shri Dinesh Singh: I am sure there are some sympathisers of Rev. Michael Scott there. He has been voicing a con-

tain opinion which has been supported by some people. We have already made our position quite clear and we continue to hold the same.

श्री किशन पटनायक : जैसा कि मैंने आप से कहा सरकार ने यह सदन में माना है कि बिद्रोही नागाओं के उत्पात के पीछे ब्रिटिश कूटनीतिक हाथ भी है ता मैं जानना चाहता हूँ कि क्या सरकार ने इसका पता लगाया है कि माइकेल स्काट ब्रिटिश कूटनीति के एक गैर-सरकारी कार्यकर्ता हैं ?

श्री विनेश सिंह : मैं इसके बारे में कुछ नहीं कह सकता . . . (व्यवधान)

एक माननीय सदस्य : क्यों नहीं कह सकते ?

श्री बागड़ी : पता लगाया है या नहीं सवाल यह पूछा गया है ?

श्री मधु लिमये : मेरा व्यवस्था का प्रश्न है ।

प्रध्यक्ष महोदय : व्यवस्था इसमें कहां उठती है ?

श्री मधु लिमये : मैं बतलाता हूँ कि वह क्या व्यवस्था है एक सैकंड में मैं बतलाता हूँ ।

श्री विनेश सिंह : प्रध्यक्ष महोदय, इसके बारे में मैंने प्रश्न किया कि वह ब्रिटिश सरकार के किसी कूटनीतिक के यहां पर नुमायन्दे हैं या नहीं है यह कहना बड़ा मुश्किल है इस के बारे में पता लगाना कि दूसरी सरकार का कोई जामूस है या नहीं है लेकिन हम उनके काम को यहां पर देखें तो उससे मालूम होता है कि उनका काम कोई मुनासिब नहीं रहा है और उसको देखते हुए हम ने उनको यहां से वापिस भेज दिया ।

Shri Nath Pal : Has the Government's attention been drawn to a report that Rev. Machael Scott has had a special interview with the British Minister of Foreign Affairs, Mr. Arthur Bottomley and, if the

Government knows it, may we know whether Mr. Bottomley was being prevailed upon by Mr. Scott to take interest in this matter and whether the Government has taken up this matter and made a representation to the British Government that this is purely an internal affair and that the British Government is not called upon to interfere in this way ?

Shri Dinesh Singh : I entirely agree with the hon. Member that this is an internal matter in which the British Government has nothing to do at all. We have also seen the reports of Rev. Machael Scott meeting the Commonwealth Secretary. But he is a British national and, as such, he meets his Ministers.

12.00 hrs.

Paradip Port

*S.N.Q. 35. **Shri Surendranath Dwivedy :** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether any charter of demands has been received from the Paradip Port Workers' Union;

(b) whether it is a fact that the President of the Union met personally the Minister concerned and top officials of the Ministry in January, 1966 and urged for urgent intervention to check illegal activities of the Chief Engineer of Paradip Port;

(c) whether even the conciliation proceedings have failed on account of the uncooperative attitude of the Chief Engineer; and

(d) if so, the action taken to avert the strike?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha) : (a) Yes Sir. A list of demands was received from the Union on 30-4-1966.

(b) The President of the Union had discussions with senior officers of the Ministry regarding port labour problems in Paradip last January. He explained the Union's point of view and he was informed that action would be taken strictly